

**Annexure-1**

**Name of the corporate debtor: Metcalfe Properties Private Limited ; Date of commencement of CIRP: 03/12/2025 ;List of creditors after receiving the new Claims before 7th COC Meeting and Claim admitted in 7th COC Meeting held on 12-05-2026 ( COC reconstituted )**

**List of secured financial creditors belonging to any class of creditors**  
(Amount in ₹) - NIL , Corporate Debtor have no Secured Financial Creditor

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
	NIL		NIL		Not Applicable	Not Applicable		Not Applicable							

**Claim filed in the Class - NIL**